

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:251  
ANSWERED ON:03.07.2009  
INVESTMENT AS NPAS  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of cases where banks are wrongly showing investments as Non-Performing Assets (NPAs), bank-wise including Industrial Development Bank of India (IDBI);
- (b) if so, the details thereof;
- (c) whether the Government has taken / propose to take necessary steps in this regard;and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): No such specific details of cases of wrongly showing investments by banks as non-performing assets have been brought to the notice of the Government. However, as and when such instances are brought to the notice of the Government or Reserve Bank of India (RBI), or are brought out during the statutory audit or Annual Financial Inspection of the bank by RBI, the matter is taken up with the concerned bank for appropriate corrective action in the matter.